

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 137 of 2020

In the matter of:

Manjunath Ravindra & Anr.

....Appellants

Vs.

Mentor Capital Ltd. & Ors.

....Respondents

Present

For Appellants: Mr. D. Abhinav Rao & Mr. Naman Joshi, Advocates.

For Respondents: Mr. Upinder Singh & Ms. Aparna Wagle, Advocates for R-1 to R-4.

Mr. Kumar Anurag Singh, Advocate.

ORDER
(Virtual Mode)

25.09.2020: Learned Counsel for the Respondents submit that 'Reply Affidavit' is ready and will file the same during the course of today.

Rejoinder, if any, may be filed within a week. Let the 'Appeal' be fixed on

8th October, 2020.

Interim Order be continued till next date of hearing.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Sim/nn